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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/2016  
NAME OF THE PETITIONER(S) : Sreeram Sarath & another  
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY ✓  
G. V. MOHAN KUMAR

Counsel for Respondents



2) K. CRAWTHORN KUMAR  
ATHIBAN VIJAY

Counsel for P



**ORDER**

Shri A K Athiban Vijay, representing senior counsel for petitioner present. Shri G V Mohan Kumar, representing counsel for respondents present. Counsel for respondents sought further time for submitting arguments. Time extended at request. Put up on **23.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)